

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Civil Review No.68 of 2020

The State of Jharkhand and others Petitioners

Versus

Rekha Agrawal Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners: Mr. Sachin Kumar, Addl. A.G.-II
For the Respondent: M/s. Ganpati Trivedi (Sr. Advocate),
Samavesh Bhanj Deo, Advocate

Oral Order

04/Dated: 13.04.2021

As prayed on behalf of the parties, put up this case on
26.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)